

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017:



PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/16	TP 246/17	Hearing	237(A) (ii)	Mr. Kumar Dinesh Seth

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

- | | | |
|----------------------------------|------------------|---|
| 1. Adlaw PARTNERS
Pradeep. S. | Respondent NO.3. |  |
| 2. AKS Law associates | Petitioner |  |

Counsel for Petitioner is present. Counsel for 3 is present. Counsel for petitioner is directed to serve notice on R-1 and 2 after collecting from the Registry.

List it on 01.06.2017.


MEMBER (J)


MEMBER (T)